

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A. No.1 in
Petition(s) for Special Leave to Appeal (Civil) No(s).32757/2009

M/S MEKASTER TELEMATICS LTD.

Petitioner(s)

VERSUS

M.D., PRADESHIYA INDUS.&INV.CORP.LD.&ORS.
(application for impleadment)
(with office report)

Respondent(s)

Date: 04/02/2011 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE G.S. SINGHVI
(IN CHAMBERS)

For Petitioner(s) Mr. Rajesh Srivastava, Adv.

For Respondent(s) Mr. Ajay Sharma, Adv.
 Mr. Himanshu Shekhar, Adv.

UPON hearing counsel the Court made the following
O R D E R

Heard learned counsel for the parties and perused the record.

Since the counsel appearing on behalf of the Pradeshiya Industrial and Investment Corporation Ltd., U.P. is not present, it is not possible to decide the contentious issue raised in the Interlocutory Application. Let Regional Director, Pradeshiya Industrial and Investment Corporation Ltd., U.P., Regional Office, Gautam Budh Nagar appear before the Court, alongwith records relevant to the auction held on 4.3.2011.

The Registry is directed to inform the concerned officer by fax that he is required to appear on 4.3.2011.

(Rajni Mukhi)
P.A.

(Veena Khera)
Court Master